

**SCHEDULE II****FORM B****PUBLIC ANNOUNCEMENT**

*(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)*

**FOR THE ATTENTION OF THE STAKEHOLDERS OF  
GANPATI ALLIED WORKS PRIVATE LIMITED**

|     |                                                                                    |                                                                                                                                                                    |
|-----|------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.  | Name of Corporate Debtor                                                           | Ganpati Allied Works Private Limited                                                                                                                               |
| 2.  | Date of Incorporation of Corporate Debtor                                          | 31.05.2006                                                                                                                                                         |
| 3.  | Authority under which Corporate Debtor is Incorporated/Registered                  | RoC - Chhattisgarh                                                                                                                                                 |
| 4.  | Corporate Identity Number of Corporate Debtor                                      | U24233CT2006PTC020002                                                                                                                                              |
| 5.  | Address of the Registered Office and Principal Office (if any) of Corporate Debtor | 162, Light Industrial Area, Chhaoni, Bhilai, Chhattisgarh - 490001                                                                                                 |
| 6.  | Date of closure of Insolvency Resolution Process                                   | 21.06.2022                                                                                                                                                         |
| 7.  | Liquidation commencement date of Corporate Debtor                                  | 21.06.2022 Being the date of order passed by Hon'ble NCLT Cuttack.<br>Order communicated to Liquidator via mail on 22.06.2022 by court officer.                    |
| 8.  | Name and Registration Number of the Insolvency Professional Acting As Liquidator   | Dr Bankim Shukla<br>IBBI/IPA-001/IP-P00606/2017-18/11067                                                                                                           |
| 9.  | Address and e-mail of the Liquidator, as registered with the Board                 | <b>Address:</b> C/o ADB & Company, First Floor, Mahavir Gaushala Complex, K.K. Road, Moudhapara, Raipur (CG) - 492001<br><b>Email:</b> bankimshukla2016@gmail.com  |
| 10. | Address and e-mail to be used for correspondence with the Liquidator               | <b>Address:</b> C/o ADB & Company, First Floor, Mahavir Gaushala Complex, K.K. Road, Moudhapara, Raipur (CG) - 492001<br><b>Email:</b> liquidation.gawpl@gmail.com |
| 11. | Last date for submission of claims                                                 | <b>21.07.2022</b>                                                                                                                                                  |

Notice is hereby given that the Hon'ble NCLT, Cuttack Bench has ordered the commencement of liquidation of **Ganpati Allied Works Private Limited** on **21.06.2022 (Order communicated to Liquidator via mail on 22.06.2022 by court officer)**, under Section 33 of the Insolvency & Bankruptcy Code, 2016.

The Stakeholders of **Ganpati Allied Works Private Limited** are hereby called upon to submit a proof of their claims, intimation of decision on relinquishment of security interest on or before **21.07.2022** to the liquidator at the address mentioned against item 10.

The Financial Creditors shall submit their proof of claims by electronic means only. All other Stakeholders may submit the proof of claims in person, by post or by electronic means.

The prescribed forms may be downloaded from the following link:  
<https://www.ibbi.gov.in/home/downloads>

Submission of false or misleading proofs of claim shall attract penalties.

**Date: 24.06.2022**

**Place: Raipur**

**Dr Bankim Shukla**

**Liquidator in the matter of**

**Ganpati Allied Works Private Limited**

**IP Registration No. IBBI/IPA-001/IP-P00606/2017-18/11067**